

No.GOB(I) 1/2015

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 10TH JULY, 2015.

NOTIFICATION

PART-A

In modification of this office notification of even number dated 09.07.2015 (Part-A), the transfer and posting of Sri.Ravindra M.Joshi, VIII Addl. District and Sessions Judge, Mysuru, to sit at Hunsur, is cancelled.

PART-B

In modification of this office notification of even number dated 09.07.2015 (Part-B), Sri. Vijaykumar M.Anandashetti, Newly appointed District Judge (under orders of posting as VIII Addl. District and Sessions Judge, Mysuru, to sit at Hunsur) is posted as II Addl. District and Sessions Judge, Mysuru (Vacant Court), to take effect from the forenoon of 13th July, 2015.

BY ORDER OF THE HIGH COURT,


(JOHN MICHAEL CUNHA)
REGISTRAR GENERAL.

To,

The Compiler, Karnataka Gazette, Bangalore (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to :-

01. The Pri. District & Sessions Judge, Mysuru.
02. The Officers concerned.
03. The Courts concerned.